

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 58 of 2014

Dated : 16th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s Jindal Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Meghana Aggarwal
Counsel for the Respondent (s) : Mr. Kaustav P. Pathak for Resp. No.2
Mr. S. Vallinayagam for PGCIL

ORDER

The appellant has pointed out that a letter requesting adjournment has already been circulated. In this view of the matter this appeal is adjourned to 22.01.2015. In the meantime, both the parties are directed to submit their respective written submissions after furnishing a copy of the same to the other side.

Post the matter for hearing on **22nd January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg